

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 602/2022**

**IN THE MATTER OF:**

**UTKARSH SINGH CHAUHAN**

**...APPLICANT(s)**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS**

**...RESPONDENT(s)**

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***THROUGH COUNSEL***



BHANWAR PAL SINGH JADON  
COUNSEL FOR THE DISTRICT MAGISTRATE, LUCKNOW  
[EMAIL-bhanwar09jadon@gmail.com](mailto:EMAIL-bhanwar09jadon@gmail.com)

Date: 04.04.2026

Place: NOIDA

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 602/2022**



Sunil Kumar Srivastava  
Adv. & NOTARY  
Lucknow U.P. INDIA

**IN THE MATTER OF:**

**UTKARSH SINGH CHAUHAN**

**...APPLICANT(s)**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS**

**...RESPONDENT(s)**

**RESPONSE AFFIDAVIT ON BEHALF OF THE DISTRICT  
MAGISTRATE, LUCKNOW IN COMPLIANCE OF THE ORDER  
DATED 30.10.2025**

I Vishak G. aged about 37, S/O S V Ganapathy Iyer, District Magistrate, Lucknow, State of Uttar Pradesh, do hereby most solemnly state and affirm as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and is competent and authorized to swear the present response.
2. That I state that the contents of the response have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



04/11/2026  
Sunil Kumar Srivastava  
Adv. & NOTARY  
Lucknow U.P. INDIA

**I. BACKGROUND OF THE MATTER:**

3. That, the present Original Application No. 602 of 2022 has been registered on the basis of a letter petition dated 09.05.2022 submitted by the applicant regarding the environmental degradation of Chande Baba Talab, Lucknow, alleging issues of encroachments around the lake, declining water levels, non-utilization of Nagwa Nala water, and the need for desilting, afforestation, and beautification of the lake, which is spread over approximately 36.909 hectares and holds religious and ecological importance.

4. That, the Hon'ble Tribunal vide order dated 30.10.2025 had issued certain directions for the deponent, the relevant portion of which is mentioned herein:

*“2. We have seen the Drone Video Footage of the Chande Baba Talab and noticed that large area thereof is under paddy cultivation. Prima Facie we are of the considered view that paddy cultivation in the area of Chande Baba Talab is inconsistent with its nature and use and is also disastrous to aquatic culture and ecology and causes irreversible damage to environment. All efforts made for rejuvenation and restoration of Chande Baba Talab will be a futile exercise if such activities are permitted in the catchment area thereof.*”



*Sunil Kumar Srivastava*  
 Sunil Kumar Srivastava  
 Adv. & NOTARY  
 Lucknow, U.P. INDIA

*3. We, therefore, direct the District Magistrate, Lucknow to take remedial steps for prevention of agricultural activities in the catchment area forming part of Chande Baba Talab and to complete identification and demarcation of Chande Baba Talab as per the National Wetland (Conservation and Management) Rules, 2017 and erect pillars marking for prohibited/restricted zone of Chande Baba Talab and undertake rejuvenation/restoration work through integrated management and conservation programmes involving engineering, hydrological, ecological and social measures and submit Action taken Report to this Tribunal by 31.03.2026.*

*4. List on 06.04.2026 for final hearing.”*

**II. REPLY IN COMPLIANCE OF AFORESAID ORDER DATED 30.10.2025**

**A. REGARDING REMOVAL OF AGRICULTURAL ACTIVITIES**

5. That, in compliance with the directions of the Hon'ble Tribunal, it is submitted that, concerning the paddy cultivation in the entire area of Chande Baba Talab and its surrounding region, directions were issued by the District



*Sunil Kumar Srivastava*  
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 Lucknow - P. INDIA

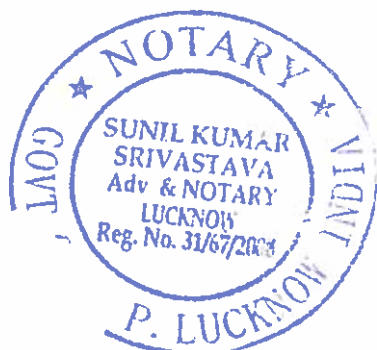
Magistrate, Lucknow vide letter dated 18.02.2026 to the District Agriculture Officer, Lucknow and the Tehsildar, Sarojini Nagar, Lucknow to provide a current factual report regarding the paddy cultivation.

A copy of the said letter dated 18.02.2026 is being annexed herewith as **ANNEXURE- 1**

6. That in response to afore-mentioned letter, the District Agricultural Officer vide letter dated 23.03.2026 has submitted that the paddy cultivation has now been removed and that at present, no agricultural activities are being carried out on the Chande Baba Talab. Further, a drone videography showing the current factual status of the Chande Baba Talab and its surrounding region is being annexed herewith as **ANNEXURE-2**

**B. REGARDING REJUVENATION OF THE CHANDE BABA TALAB**

7. That, it is submitted that with regards to the rejuvenation of the Chande Baba Talab, it is submitted that earlier efforts were made through Corporate Social Responsibility (CSR) funds of private institutions. That, Max Healthcare, Lucknow, has submitted a Detailed Project Report (DPR) before the District Magistrate, Lucknow for the rejuvenation of Chande Baba Talab.



*Sunil Kumar Srivastava*  
Sunil Kumar Srivastava  
Adv. & NOTARY  
Lucknow - P. INDIA

A copy of the said DPR submitted by Max HealthCare is being annexed herewith as ANNEXURE- 3

8. That further, as per the DPR submitted by Max Healthcare, the total approved restoration area is of 12 hectares, out of which, 3 hectares has already been excavated, with an excavation depth of 1.5 meters as per the approved specifications, which forms the foundational basin of the wetland. That moreover, the remaining 9 hectares is to be completed in the subsequent phases. Furthermore, as per the timeline of the DPR, the project completion and handover would be done by the end of May, 2026.
9. Furthermore, the planned upcoming activities as per the DPR are as follows:
- i. **Completion of excavation across the remaining 9 hectares**
  - ii. **Extension of bunding along the full wetland perimeter**
  - iii. **Diversion of inlet drains to assure year-round storage, enabling transition to a self-sustained lake ecosystem**
  - iv. **Convergence with the Forest Department and local government bodies for sourcing native tree saplings for peripheral plantation.**
  - v. **Development of a stabilization pond for treatment of grey water coming from the periphery households.**
  - vi. **Progressive elevation and development of the 3 island structures**



*Sunil Kumar Srivastava*  
Sunil Kumar Srivastava  
Adv. & NOTARY  
Lucknow ii P. INDIA

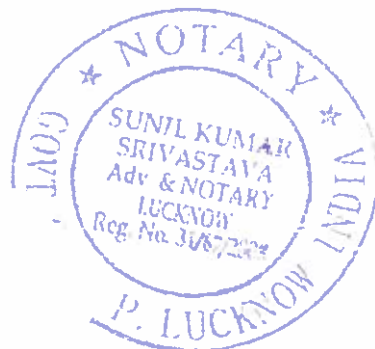
10. That it is paramount to mention here that pursuant to the orders of the District Magistrate, Lucknow, a committee was constituted to examine the DPR. As per the committee's report vide letter dated 27.02.2026, the proposed quantity of excavation and the targeted depth were found to be appropriate considering the present condition of the pond, as well as from technical and financial perspectives.

A copy of the said letter dated 27.02.2026 is being annexed herewith as **ANNEXURE-4**

### **C. REGARDING PLANTATION AND GREEN COVER ENHANCEMENT**

11. That vide letter dated 24.03.2026, SDM Sarojani Nagar has informed the Deponent that 6 hectares of land has been made available to the Forest Department officials for plantation purpose. This exercise would enhance the green cover around the area of the Chande Baba Talab.

A copy of the said letter dated 24.03.2026 is being annexed herewith as **ANNEXURE-5**



23/4/26  
Sunil Kumar Srivastava  
Adv. & NOTARY  
Lucknow U.P. INDIA

12.Hence, this reply is respectfully submitted for kind perusal of this Hon'ble Tribunal.


13.That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.

  
DEPONENT

#### VERIFICATION

Verified at Lucknow on this 04<sup>th</sup> day of April 2026, that the contents of the above affidavit from paragraphs 1 to 13 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



Sworn & verified  
before me  
  
Sunil Kumar Srivastava  
Adv. & NOTARY  
Lucknow U.P. INDIA

  
Identify the deponent  
who has signed before me

  
DEPONENT

जिलाधिकारी,  
लखनऊ।

16 M/1144  
703/26

27/11/2024

1. जिला कृषि अधिकारी(डी0ए0ओ0), लखनऊ।
2. तहसीलदार, सरोजनीनगर, लखनऊ।

संख्या - 619/डीएलआरसी/एनजीटी/2026

दिनांक - 18, फरवरी, 2026

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-602/2022 उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 30.10.2025 के अनुपालन के संबंध में।

महोदय,

कृपया मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-602/2022, उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 30.10.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें ग्राम गढ़ी चुनौटी परगना बिजनौर तहसील सरोजनीनगर जनपद लखनऊ की गाटा संख्या 268 रकबा 36.9090 हे0 तालाब के जीर्णोद्धार के सम्वन्ध में विस्तृत निर्देश दिये गये हैं। मा. एन.जी.टी में अग्रिम/अंतिम तिथि 06.04.2026 नियत है। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 30.10.2025 में निर्देशित किया कि-

"We therefore, direct the District Magistrate, Lucknow to take remedial steps for prevention of agricultural activities in the catchment area forming part of Chande Baba Talab and to complete identification and demarcation of Chande Baba Talab as per the National Wetland(Conservation and Management) Rules,2017."

अतः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 30.10.2025 में दिये गये निर्देशों के क्रम में कार्यवाही पूर्ण कराते हुए अनुपालन आख्या दिनांक-28.02.2026 तक उपलब्ध कराना सुनिश्चित करें।  
संलग्नक- यथोपरि।

भवदीय,

(डा0 शुभी सिंह)  
अपर जिलाधिकारी (प्रशासन),  
लखनऊ।

प्रतिलिपि:-

1. जिलाधिकारी, लखनऊ महोदय को सादर अवलोकनार्थ।
2. मुख्य विकास अधिकारी, लखनऊ महोदय को सादर अवलोकनार्थ।
3. उपजिलाधिकारी, सरोजनीनगर को इस निर्देश के साथ प्रेषित कि उपरोक्त अधिकारी से समन्वय कर कार्यवाही व सूचना संकलन की कार्यवाही सुनिश्चित कराये।

अपर जिलाधिकारी (प्रशासन),  
लखनऊ।

अपर जिलाधिकारी (प्रशासन)

10.2.2026  
SDMLM

अपर जिलाधिकारी (प्रशासन)

3726/ST  
19-2-26



प्रपक,

जिला कृषि अधिकारी  
लखनऊ।

सेवा में,

जिलाधिकारी,  
लखनऊ।

पत्रांक/4404/कृषि/जांच आख्या/ 2025-26/दिनांक- 23/03/2026  
महोदया,

आप के कार्यालय पत्र संख्या-619/डीएलआरसी/एनजीटी/2026 दिनांक-18.02.2026 के क्रम में ग्राम-गढी चुनौटी, परगना-बिजनौर, तहसील-सरोजनीनगर, जनपद-लखनऊ में स्थित चांदे बाबा तालाब, गाटा संख्या-2682, रकबा 36.9090 हेक्टेयर की स्थलीय जांच की गयी।

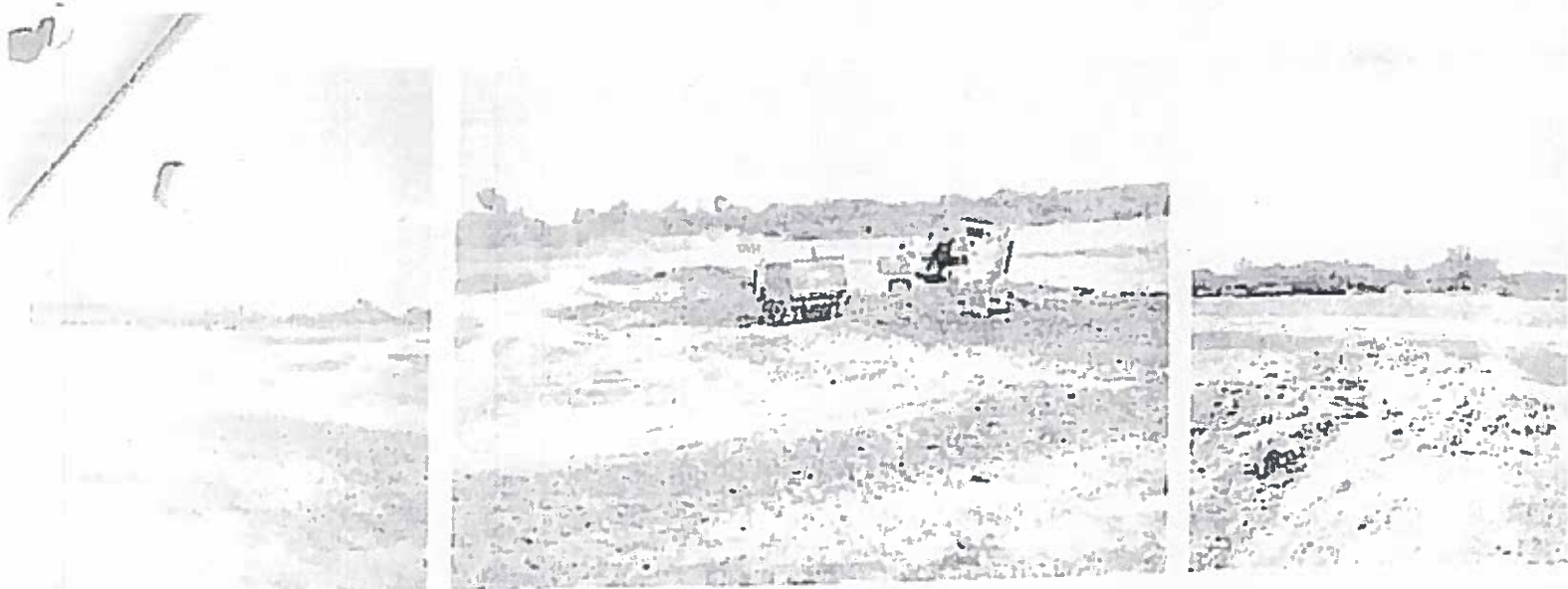
उक्त के क्रम में अवगत कराना है कि उपरोक्त संदर्भित भूमि पर वर्तमान में फसलोत्पादन का कार्य नहीं किया जा रहा है।

आख्या उपरोक्तानुसार महोदय की सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित।

भवदीय

SP  
जिला कृषि अधिकारी  
लखनऊ।





NOTARY  
GOVT  
SUNIL KUMAR  
SHIVASTAVA  
LUCKNOW  
Reg. No. 31/67/2008  
P. LUCKNOW INDIA



# CHANDE BABA WETLAND RESTORATION PROJECT

Progress Report | Lucknow, Uttar Pradesh  
March 2026

## 1. Project Overview

The Chande Baba Wetland Restoration Project is a collaborative conservation initiative aimed at restoring and revitalizing a degraded wetland in Lucknow, Uttar Pradesh. The project is being implemented under the oversight of the Nodal Officer, Ground Water Department, Lucknow, and is progressing as per the directions of the district administration.

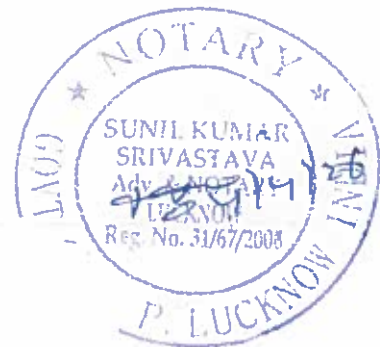
Finance Partner	Max Healthcare Ltd
Implementation Partner	Vedant Traders, Meerut
Communication Partner	Purva Foundation, Meerut
Nodal Oversight	Ground Water Department, Lucknow
Approved Restoration Area	12 Hectares
Project Location	Lucknow, Uttar Pradesh
Report Date	March 2026

## 2. Governance & Administrative Approvals

### 2.1 District Level Review – DM Lucknow (February 3, 2026)

The District Magistrate (DM), Lucknow convened a formal review meeting on February 3, 2026, to evaluate the project scope approved by Max Healthcare. The meeting was attended by senior officials including:

- Chief Development Officer (CDO), Lucknow
- Additional District Magistrates (ADMs)
- Executive Engineer (Irrigation)
- Assistant Engineer (Ground Water)
- Assistant Engineer (Minor Irrigation)
- Project Representatives



Funded by Max Healthcare Ltd | Implemented by Vedant Traders, Meerut

Page

Following deliberations, the DM Sir directed the constitution of a dedicated review committee to finalize the scope of implementation within one week. The committee was constituted under the Chairmanship of the CDO, Lucknow, comprising:

- DC (VB RAM G)
- Executive Engineer (Irrigation)
- Assistant Engineer (Minor Irrigation)
- Assistant Engineer (Ground Water)

## 2.2 Committee Review – CDO Lucknow (February 10, 2026)

A follow-up meeting was chaired by the CDO, Lucknow on February 10, 2026. All committee members, including the BDO (Sarojini Nagar) and representatives from Vedant Traders, were present. The committee reviewed and deliberated upon the scope of work and budget allocation in detail. Key outcomes of the meeting:

- A final implementation scope formally evolved and approved by the committee.
- The project cost approved by Max Healthcare was endorsed by the committee as the minimum cost required to execute the approved scope.
- CDO Sir instructed formal communication of the approved scope to Max Healthcare and Vedant Traders, Meerut.

## 2.3 Final Approved Scope of Implementation

The approved implementation scope as directed by the district administration committee includes:

- Restoration of 12 hectares of wetland area
- Excavation to a depth of 1.5 metre.
- Bunding construction along the wetland periphery
- Development of a stabilization pond to address the grey/black water entry to the constructed wetland
- Development of 3 island structures within the Chandé Baba Wetland

## 2.4 Tripartite Agreement

A tripartite agreement will be formalized between Max Healthcare Ltd (Finance Partner), Vedant Traders, Meerut (Implementation Partner), and the concerned Local Government Institution. This agreement defined the broader scope of work and included provisions for the formal handover of the restored site to the respective local government institution upon completion of implementation. The Gram Sabha proceedings about the mentioned agreement was formally conducted on February 11, 2026, by the villagers.

## 3. Current Implementation Progress

The project is currently in active implementation phase. Significant on-ground progress has been achieved as of March 2026.



Work Component	Progress Achieved	Remarks
Land Excavation	~3 Hectares	Out of 12 Ha approved scope
Excavation Depth	1.5 Metres	As per approved specifications
Bunding Infrastructure	~200 Metres	Boundary embankment created
Island Structures	3 Islands (Base Level)	Structures to be elevated further
Diversion Drain Linkages	In Planning	By Vedant Traders
Peripheral Plantation	Convergence	Forest Dept. engagement ongoing

### 3.1 Excavation

Approximately 3 hectares of land have been excavated to a depth of 1.5 metres, forming the foundational basin of the wetland. The excavation is proceeding in alignment with the committee-approved restoration specifications, with the full 12-hectare extent to be completed in subsequent phases.

### 3.2 Bunding Infrastructure

Approximately 200 meters of bunding infrastructure has been constructed along the wetland boundary, forming an elevated perimeter embankment. This bunding is a critical structural element for water retention and will also serve as the base for future dense peripheral plantation to secure the ecological boundary.

### 3.3 Island Development

Three island structures have been created at base level within the wetland area. These islands are designed to serve as ecological refuges for birds, amphibians, and other wetland-dependent wildlife. The dimensions and elevation of these islands will be progressively increased as the overall wetland project develops.

### 3.4 Planned Upcoming Activities

- Completion of excavation across the remaining 9 hectares
- Extension of bunding along the full wetland perimeter
- Diversion of inlet drains by Vedant Traders to assure year-round water storage, enabling transition to a self-sustained lake ecosystem
- Convergence with the Forest Department and local government bodies for sourcing native tree saplings for peripheral plantation
- Development of a stabilization pond for treatment of grey/black water coming from the periphery households
- Progressive elevation and development of the three island structures



#### 4. Water Holding Capacity & Groundwater Recharge Potential

The following projections have been calculated based on the UP-Groundwater Recharge Approach, using parameters derived from the final approved project scope (12 hectares, 1.5 metres depth).

Parameter	Value	Basis / Reference
Surface Area (12 Ha Pond)	1,20,000 sq. m.	12 Hectares
Design Depth	3 Metres	Final project specification (including bunding height)
Volume (Water Holding Capacity)	3,60,000 cu. m.	Surface Area × Depth
Total Annual Recharge Potential	4,32,000 KL/Annum	Rainfall Avg. × Vol. × 3 / 2 (40% Coeff.)

Note: Calculations formulated using the UP-Groundwater Recharge Approach with a 40% runoff coefficient based on average rainfall data.

#### 5. Technical Design & Methodology

##### 5.1 Boundary & Bunding

The construction of an elevated boundary bund forms the first phase of the physical restoration. The bunding creates a contained hydrological unit and prevents encroachment. Dense plantation along the periphery will be established in convergence with the Forest Department and other local government bodies to source native species saplings. This ecological buffer will reinforce the wetland boundary and contribute to long-term environmental resilience.

##### 5.2 Inlet Diversion & Water Management

Diversion drain linkages around the wetland periphery are to be undertaken by Vedant Traders. By redirecting inlet flows, year-round water storage will be assured, facilitating the gradual transition of the restored wetland into a self-sustaining lake ecosystem.

##### 5.3 Island Development

Three islands have been established within the wetland at base level. These will be progressively developed to create elevated landmasses providing nesting and roosting habitats for migratory and resident avifauna, and refuge zones for other wildlife. Island development will be scaled with the advancement of overall site restoration.

#### 6. Expected Project Outcomes

Upon full implementation, the Chande Baba Wetland Restoration Project is anticipated to deliver the following environmental and community benefits:



- Restored wetland hydrology with improved water retention, seasonal flooding patterns, and enhanced groundwater recharge
- Enhanced biodiversity, including recovery of native bird, fish, amphibian, and aquatic plant populations
- Improved water quality through natural filtration — reduced nitrogen and phosphorus load, lowered sedimentation, and decreased pollutants
- Revival of degraded habitats including reed beds, marshes, and flood plains critical for migratory species
- Prevention of illegal encroachments by restoring natural wetland contours and managed water flow
- Increased carbon sequestration through healthy wetland soils and vegetation, contributing to blue-green carbon sinks

## 7. Key Stakeholders

Stakeholder	Organisation	Role
Max Healthcare Ltd	Corporate / Private Sector	Finance Partner
Vedant Traders, Meerut	Private Sector	Implementation Partner
Purva Foundation, Meerut	Civil Society / NGO	Community & Communication Partner
Ground Water Dept., Lucknow	District Administration	Nodal Oversight Authority
DM Office, Lucknow	District Administration	Scope Approval & Direction
CDO & Committee, Lucknow	District Administration	Final Scope Deliberation & Approval

## 8. Project Timeline & Expected Completion

The project is being implemented at a steady pace with active deployment of machinery and manpower on site. Based on the current rate of progress, the Chande Baba Wetland Restoration Project is expected to be fully accomplished by end of May 2026.

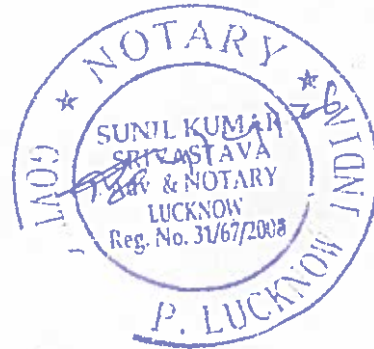
Phase	Timeline	Status
Governance & Approvals	Feb 3 – Feb 10, 2026	✓ Completed

Funded by Max Healthcare Ltd | Implemented by Vedant Traders, Meerut

Pago



Part	Timeline	Status
Site Demarcation & Initial Works	Feb 25 - Mar 2020	Completed
Full Excavation (12 Ha)	Mar - Apr 2020	Ongoing
Bundling & Island Development	Mar - May 2020	Ongoing
Inlet Divercion & Water Management	Apr - May 2020	Upcoming
Project Completion & Handover	End of May 2020	Target

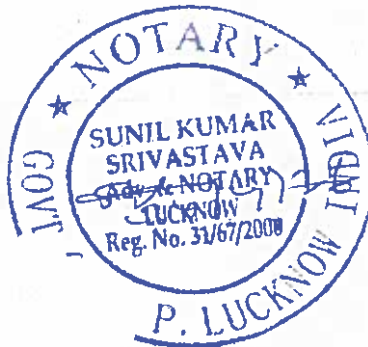


### 9. Site Photo Documentation

The following photographs document on-ground progress at the Chande Baba Wetland site, captured between 25 February 2026 and 14 March 2026.

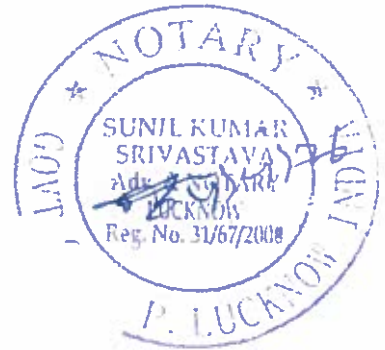
#### Photograph 1 – Site Demarcation & Boundary Marking (25 Feb 2026)

On-ground marking of the wetland boundary at Sarojini Nagar, Lucknow (Lat: 26.716498, Long: 80.793594). A worker demarcates the excavation alignment using lime powder — the first physical step of the restoration, establishing the perimeter of the 12-hectare wetland area.



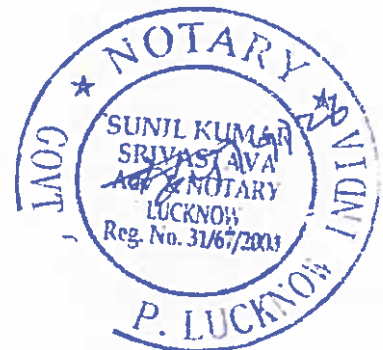
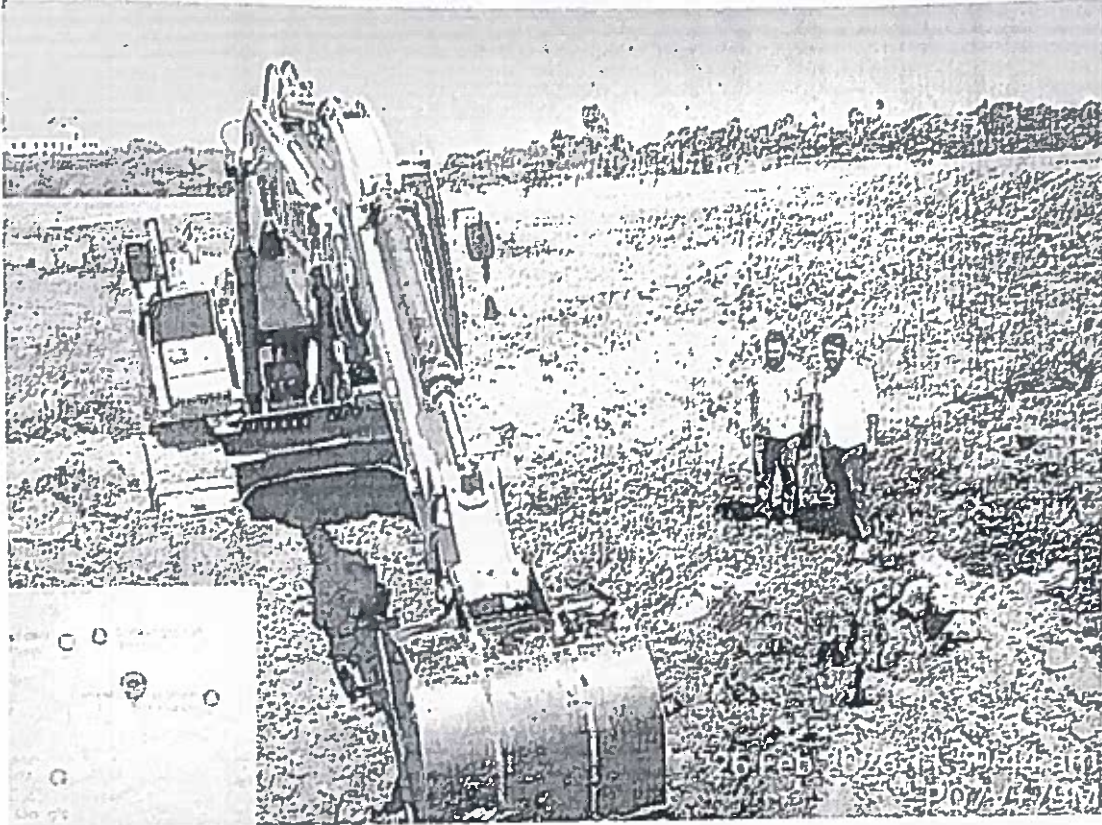
**Photograph 2 – Excavation Commences: Site Inspection (26 Feb 2026)**

Project representatives of Vedant Traders conducting an on-site inspection alongside the excavation machinery at project site, Lucknow. The initial excavation zone is clearly visible, showing disturbed earth and the commencement of basin formation.



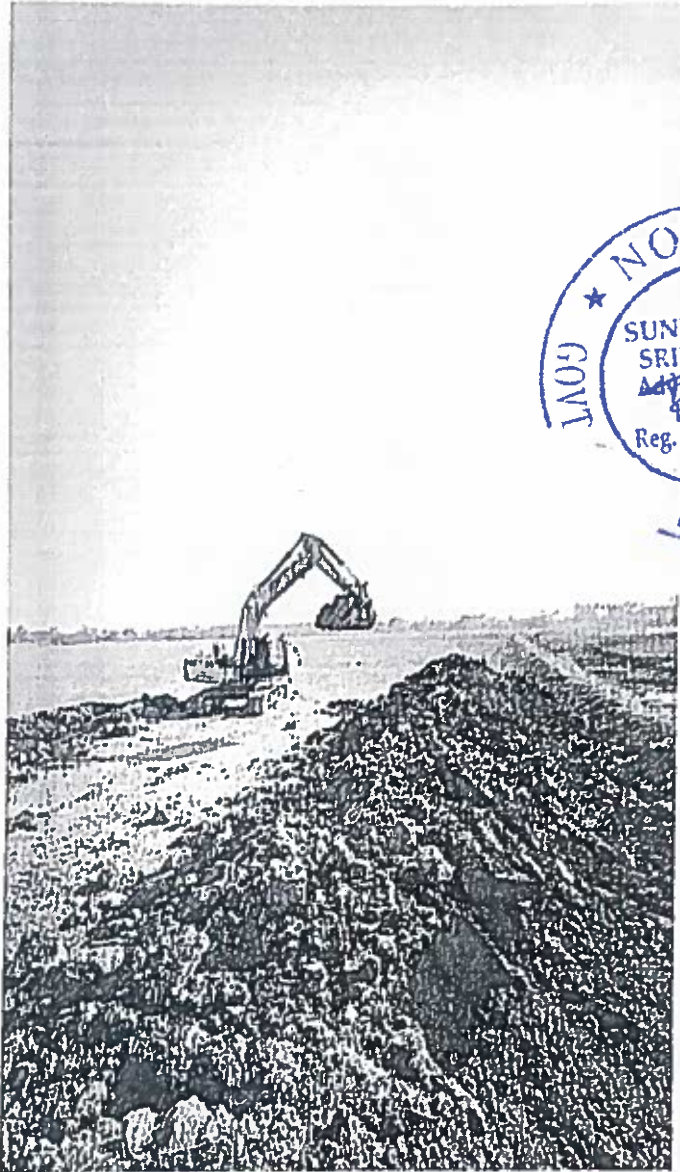
**Photograph 3 – Active Excavation Works (26 Feb 2026)**

An excavator in active operation at the wetland site, with project representatives overseeing the work. The scale of the initial basin formation is evident, with freshly turned earth marking the progress of the restoration excavation.



**Photograph 4 – Wide-View of Excavation Progress**

A wide-angle view of the JCB excavator at work across the open wetland site. The image illustrates the scale of the restoration area and the excavated material being piled as bunding along the perimeter — clearly visible along the right edge of the frame.



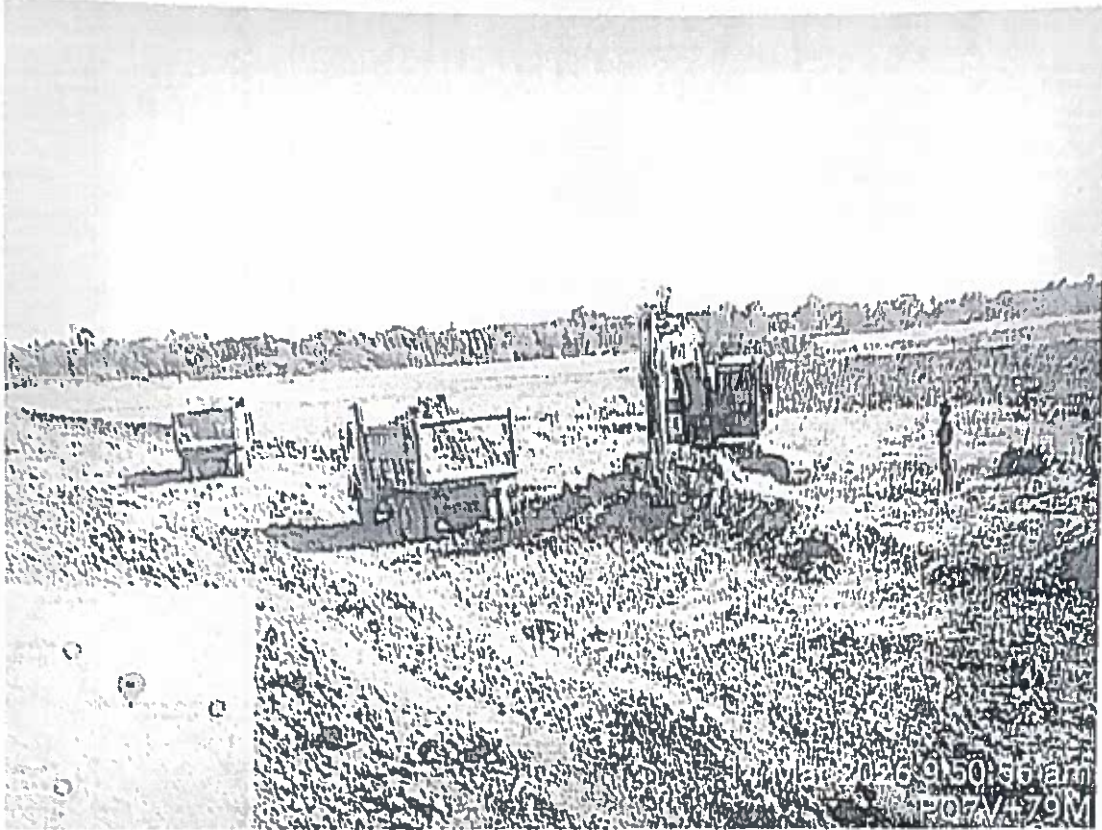
**Photograph 5 – Bundling Infrastructure Established (12 Mar 2026)**

View of the completed bunding embankment at the project site (12 March 2026). The raised earthen bund forms a well-defined perimeter, with culverts visible at the base to manage drainage. Approximately 200 meters of bunding of this standard has been constructed as of the report date.



**Photograph 6 – Scaled-Up Excavation with Heavy Machinery (14 Mar 2026)**

By mid-March 2026, the scale of operations had increased significantly. Multiple dump trucks loading excavated soil are visible alongside the excavator, indicating an accelerated pace of work. The bunding embankment running along the far edge of the site is also clearly visible, demonstrating simultaneous progress on both excavation and boundary works.



*This report has been prepared for the information of project stakeholders and the district administration*

Chande Baba Wetland Restoration Project | Lucknow, UP | March 2026



प्रेषक,

उपायुक्त श्रम रोजगार,  
लखनऊ।

सेवा में,

मुख्य विकास अधिकारी,  
लखनऊ।

दिनांक 27 फरवरी, 2026

पत्रांक 693 /NGTचांदे बाबा तालाब-0180 /2025-26 दिनांक 27 फरवरी, 2026  
महोदय,

गृपया अपने कार्यालय आदेश संख्या-615 दिनांक-07.02.2026 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित रिट ओ0ए0 संख्या-602/2022, उत्कर्ष सिंह चौहान बनाम स्टेट ऑफ उत्तर प्रदेश एवं अन्य के क्रम में चांदे बाबा तालाब के प्रस्तावित पुनर्स्थापन कार्य हेतु भैक्स हारिपटल द्वारा उपलब्ध कराये जाने वाले डी0पी0आर0 के अनुसार स्थलीय सत्यापन करते हुये कार्य की तकनीकी पहलू, जल संग्रहण एवं कार्य की उपयोगिता के सम्बन्ध में आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त के क्रम में चांदे बाबा तालाब, ग्राम गढ़ीचुनौटी, विकास खण्ड सरोजनीनगर में प्रस्तावित पुनर्स्थापन कार्य के डी0पी0आर0 का परीक्षण/वेटिंग की आख्या संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।  
संलग्नक-उपरोक्तानुसार।

PC(NREGM)  
Put up on  
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ATR

Mony  
मुख्य विकास अधिकारी  
लखनऊ।



भवदीय

(सुशील कुमार सिंह)  
उपायुक्त श्रम रोजगार (मनरेगा),  
लखनऊ।

विषय: चांदे बाबा झील, ग्राम गढ़ी चुनीटी, विकास खण्ड सरोजनीनगर, जनपद लखनऊ में प्रस्तावित पुनर्स्थापन (Lake Rejuvenation) योजना के परीक्षण/वेटिंग के संबंध में।

उपरोक्त विषयक संदर्भ में अवगत कराना है कि जनपद लखनऊ के विकास खण्ड सरोजनीनगर स्थित चांदे बाबा झील के पुनर्स्थापन एवं जलधारण क्षमता संवर्धन हेतु एक विस्तृत योजना में 0 मैक्स अस्पताल लखनऊ द्वारा संस्थान के सी0एस0आर0 मद से कराए जाने हेतु प्रस्तुत की गई है। उक्त योजना के परीक्षण के उद्देश्य से जिला प्रशासन के निर्देशानुसार निम्नलिखित अधिकारियों की एक संयुक्त समिति गठित की गई-

1. सहायक अभियंता, भूगर्भ जल विभाग, लखनऊ।
2. सहायक अभियंता, लघु सिंचाई विभाग, लखनऊ।
3. अधिशासी अभियंता, सिंचाई विभाग, लखनऊ।
4. उपायुक्त श्रम रोजगार(मनरेगा), लखनऊ।

उक्त समिति द्वारा मुख्य विकास अधिकारी महोदय, लखनऊ के साथ आयोजित बैठक दिनांक 10-02-2026 में हुई चर्चा के उपरांत मैक्स अस्पताल द्वारा चयनित संस्थान पूर्वा फाउंडेशन द्वारा तैयार कर प्रस्तुत संलग्न योजना का परीक्षण किया गया।

#### योजना का संक्षिप्त विवरण

प्रस्तुत कार्यक्षेत्र दस्तावेज के अनुसार चांदे बाबा झील के कुल क्षेत्रफल में से लगभग 12 हे० (1,20,000 वर्ग मीटर) झील में औसतन 1.0 मीटर की लक्षित गहराई प्राप्त करने हेतु लगभग 1,00,000 घन मीटर मिट्टी निकासी प्रस्तावित है। निकाली गई पूर्ण मिट्टी का उपयोग झील की परिधि पर तटबंध/बंड निर्माण हेतु किए जाने का प्रावधान है। इसके अतिरिक्त झील के भीतर लगभग 2 हे० क्षेत्रफल में द्वीप/तटबंध विकास प्रस्तावित है, जिससे संरचनात्मक स्थिरता, अतिक्रमण नियंत्रण एवं सौंदर्यीकरण सुनिश्चित हो सके।

#### परीक्षण के बिंदु

समिति द्वारा योजना का परीक्षण करने पर निम्न तथ्य संज्ञान में आए-

- प्रस्तावित मिट्टी निकासी मात्रा एवं लक्षित गहराई झील की वर्तमान स्थिति के अनुरूप एवं तकनीकी तथा आवंटित वित्तीय बजट की दृष्टि से उपयुक्त पाई गई।



- परिधीय बंध/तटबंध निर्माण से भविष्य में अतिक्रमण की संभावना पर प्रभावी नियंत्रण संभव होगा।
- झील पुनर्स्थापन से वर्षा जल संचयन, भू-जल पुनर्भरण एवं स्थानीय पारिस्थितिकी में सकारात्मक प्रभाव पड़ेगा।


मुख्य विभागाधीनारी गणेश, लखनऊ के साथ हुई चर्चा के प्रमुख बिंदु


- कार्य को चरणबद्ध एवं समयबद्ध रूप से संपादित किए जाने पर सहमति व्यक्त की गई।
- कार्य के दौरान गुणवत्ता नियंत्रण एवं पर्यावरणीय सुरक्षा सुनिश्चित करने के निर्देश दिए गए।


समिति की संस्तुति


समिति द्वारा समग्र परीक्षण के उपरांत यह निष्कर्ष निकाला गया कि-

- चंदे बाबा झील पुनर्स्थापन योजना तकनीकी एवं वित्तीय दृष्टि से व्यवहार्य एवं जनोपयोगी है।
- योजना को स्वीकृति प्रदान कर संबंधित विभागों के अभिसरण से कार्य प्रारम्भ किया जाना उपयुक्त होगा।
- कार्य की प्रगति की नियमित समीक्षा जिला स्तर पर सुनिश्चित की जाए।
- कार्य निष्पादन में पर्यावरणीय सुरक्षा मानकों तथा जिला प्रशासन के दिशा-निर्देशों का अनुपालन किया जाए।

  
सहायक अभियंता, भूगर्भ  
जल विभाग, लखनऊ।

  
सहायक अभियंता, लघु  
सिंचाई विभाग, लखनऊ।

  
अधीशासी अभियंता, सिंचाई  
विभाग, लखनऊ।

  
उपायुक्त श्रम रोजगार  
(मनरेगा), लखनऊ।



संपत्ति मालिका

आज दिनांक 27/09/2025 को ग्राम गजपुर मुन्नाय पञ्जाब विधानसभा  
 तहसील-साधननगर जन्म-लक्षण में स्थित गांव सं 260 रकब  
 36.909 है जो राजस्व आधिकारिक तालिका के नाम दर्ज है।  
 जिसका स्वामी निरीक्षण किया गया राजस्व योग न का स्थान  
 योग के साथ साफ रूप से निर्धारण किया गया उक्त क्षेत्र  
 पर पैड लगान हेतु उक्त तालिका को ग्राम पर वन सड़क के  
 किनारे व स्थित ग्राम पर ये गाँव के साथ पैड साफ  
 किया जा सके है तथा 6 हेक्टर ग्राम पर पैड क्षेत्र के  
 लिए ग्राम जिस पर वर्तमान समय में जलभावन है जलभावन  
 कम होने के बाद उक्त 6 हेक्टर ग्राम का निर्धारण कर दिया  
 जायगा। गजरी नवशा साथ में

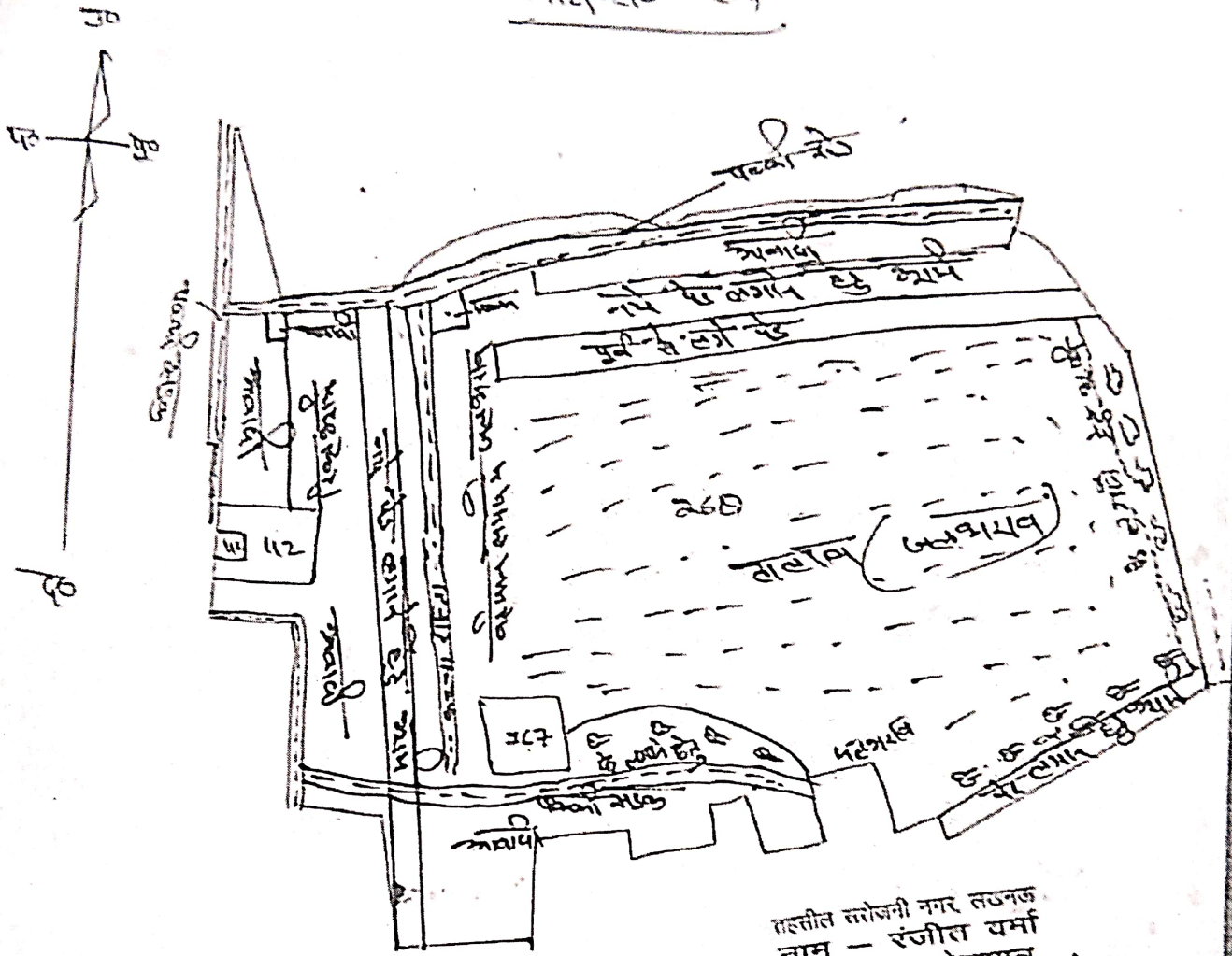
*(हस्ताक्षर)*  
 राजेश कुमार  
 स. 20/09/25

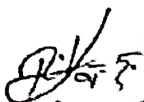
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 तहसील साधननगर तहसील  
 नाम - राजीव वर्मा  
 पद नाम - लेखपाल  
 क्षेत्र -  
 हस्ताक्षर 27-9-2025

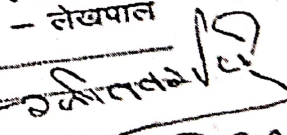
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गा. 210 - 269



  
 रंजीत यर्म  
 २०७० मंसिर २५

तहसील सरोजनी नगर लज्जल  
 नाम - रंजीत यर्म  
 पद नाम - लेखपाल  
 क्षेत्र \_\_\_\_\_  
 हस्ताक्षर   
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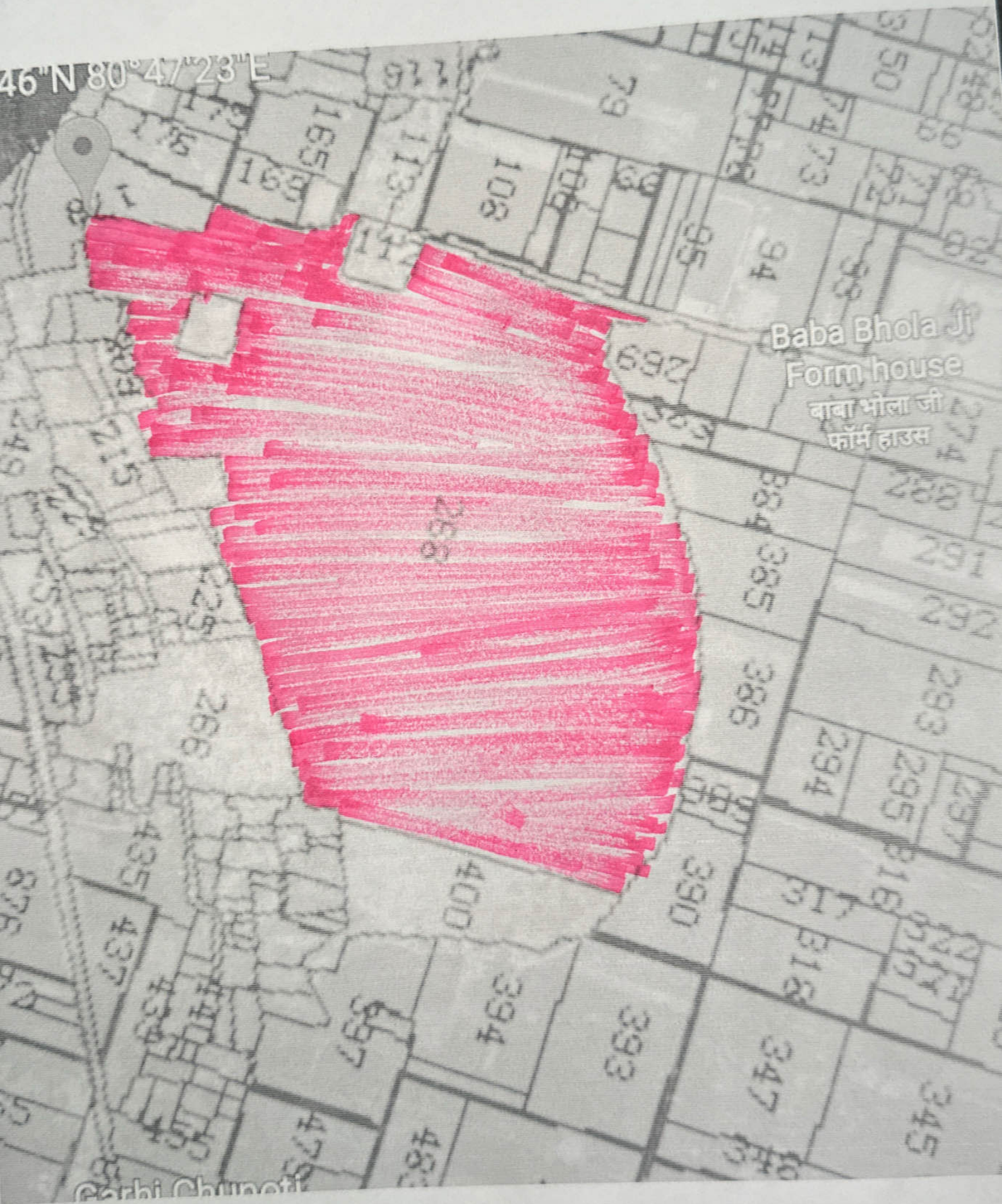
संलग्न नजरी नक्शा में प्रदर्शित बिन्दु A,B,C ..आदि को निम्न सारणी अनुसार अक्षांश व देशांतर से दर्शाया जा रहा है

बिन्दु	अक्षांश	देशांतर
A	26°43'05"	80°47'31"
B	26°43'07"	80°47'44"
C	26°43'02"	80°47'55"
D	26°42'52"	80°47'50"
E	26°42'49"	80°47'38"
F	26°42'50"	80°47'34"
G	26°42'47"	80°47'29"
H	26°42'41"	80°47'30"
I	26°42'51"	80°47'28"
J	26°42'50"	80°47'30"
K	26°42'49"	80°47'30"
L	26°42'46"	80°47'23"

*Handwritten signatures*

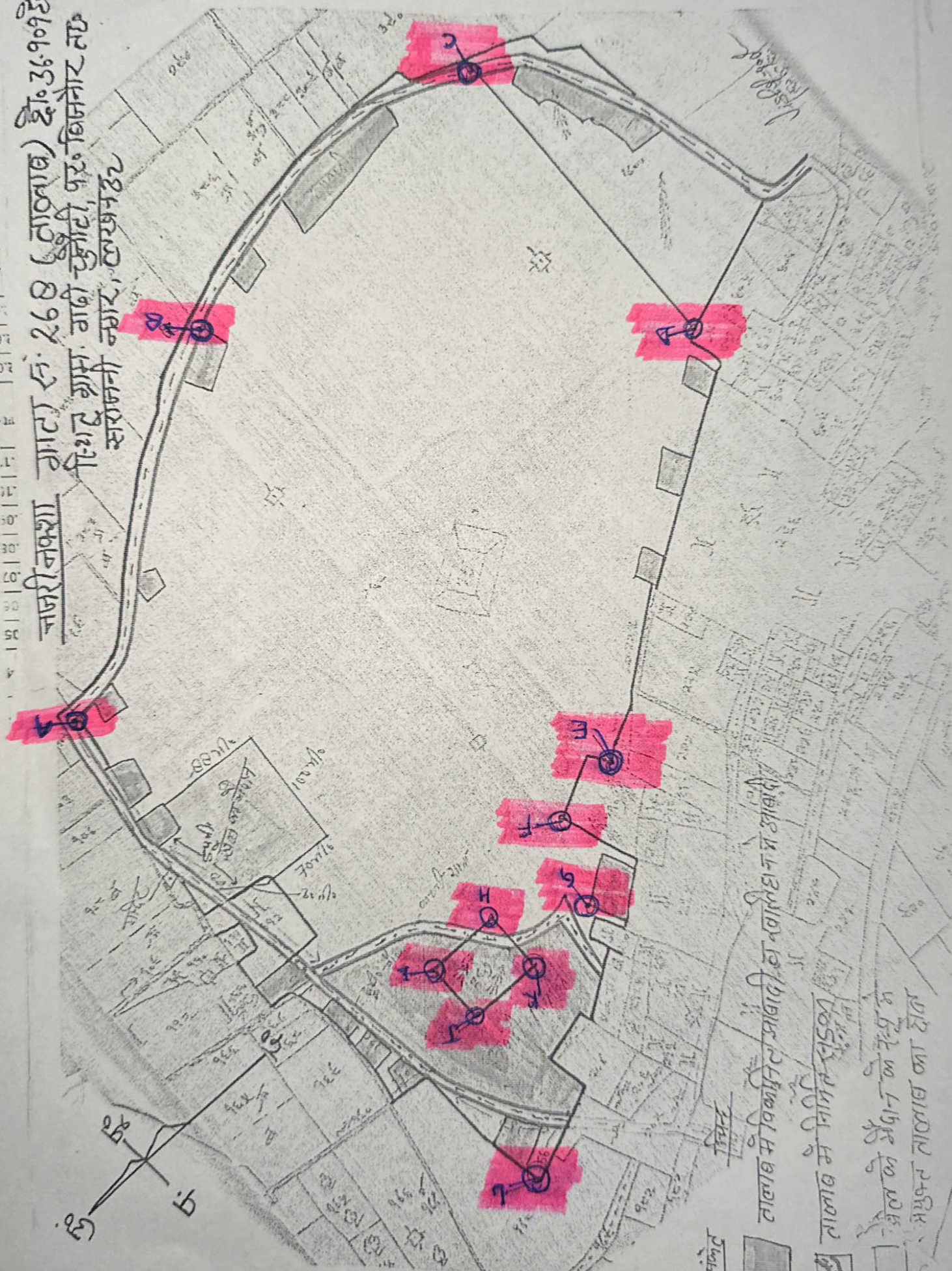
46°N 80°47'23"E

Baba Bhola Ji  
Farm house  
बाबा भोला जी  
फॉर्म हाउस



1 2 3 4 5 6 7 8 9 10 11 12 13 14 15 16 17 18 19 20 21 22 23 24 25 26 27 28 29 30 31 32 33 34 35 36 37 38 39 40 41 42 43 44 45 46 47 48 49 50 51 52 53 54 55 56 57 58 59 60 61 62 63 64 65 66 67 68 69 70 71 72 73 74 75 76 77 78 79 80 81 82 83 84 85 86 87 88 89 90 91 92 93 94 95 96 97 98 99 100

नजरीनपशा गाटा सं. 268 (तालाब) डी.०.३६.१०१६  
विशुद्ध ग्राम. गाडी चुकीटी, पर. विमनोर तह  
सरकारी नगर, लायनडर



संकेत

तालाब में विकसित आवादी व पशुपतिदान में आवादी

तालाब में निर्मित बास

बैल के अंगन के चयन

अधुनक तालाब का दाल